

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2010

ANSWERED ON:08.03.2011

DENIAL OF FREEDOM FIGHTER PENSION

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether freedom fighters who had been jailed as minors are eligible for pensions;
- (b) if so, whether there are reports of denial of pension to such claimants;
- (c) if so, the steps taken by the Government to disburse pension to genuine freedom fighters eligible as per the existing criteria;
- (d) whether the Government has received representation from the All India Freedom Fighter's Sainik Sangh in regard to the problems faced by them; and
- (e) if so, the details thereof and the steps taken by the Government to address the same?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

- (a) It has been decided on 6th October, 2009 that claimants only above the age of 15 years at the time of their participation in the freedom movement, would be eligible for sanction of Samman Pension.
- (b) & (c) Central Samman Pension has not been denied to any claimant who fulfils the eligibility criteria and has submitted the required documentary evidence duly verified by the concerned State Government/Union Territory.
- (d) No such representation has been received by this Ministry, however a copy of representation dated 11th February, 2011 from All India Freedom Fighter's Sainik Sangh has been obtained for them.
- (e) The demands made by All India Freedom Fighter's Sainik Sangh in their above said representation inter-alia include restoration of VVIP treatment to all the freedom fighters, allotment of free land to build Shahidi Smarak, restoration of 2% quota for DDA Flats and Plots, reservation of quota for their dependents in all Technical & Medical Institution etc.

The above demands of All India Freedom Fighter's Sainik Sangh are not covered under the extant provisions of Swatantrata Sainik Samman Pension Scheme, 2980.